



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 10/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Hardeep Singh, Additional DGFT on 30.01.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 274 applications were considered by the IMWG , out of which total 123 cases were approved (out of which 40 approved on *post-facto* basis, 18 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 65 applications approved subject to clear and unconditional NOC of one IMWG members). 11 applications have been dropped and 02 applications have been rejected by IMWG members from the agenda. The remaining 138 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

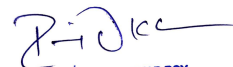
S.N	Applicant	Decision in IMWG meeting
1.	M/s WAX INDIA HQRSCMTAPPLY00000457AM23	DROPPED


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2.	M/s IGP ENGINEERS PRIVATE LIMITED HQRSCMTAPPLY00000530AM23	DROPPED
3.	M/s NVIDIA GRAPHICS PRIVATE LIMITED HQRSCMTAPPLY00000559AM23	Post Facto Approval
4.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000571AM23	Approved subject to NOC/ Clearance from one agency.
5.	M/s PAPRSKY SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000582AM23	Deferred
6.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000594AM23	Deferred
7.	M/s VISION IMPEX HQRSCMTAPPLY00000595AM23	DROPPED
8.	M/s UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000597AM23	Deferred
9.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000619AM23	Deferred
10.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00000624AM23	Deferred
11.	M/s ZIM LABORATORIES LIMITED. HQRSCMTAPPLY00000628AM23	Deferred
12.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000631AM23	Deferred
13.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000639AM23	Deferred
14.	M/s SRISAI OILFIELD EQUIPMENTS & MARINE SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000640AM23	Deferred
15.	M/s FLUORIDES AND CHEMICALS HQRSCMTAPPLY00000642AM23	Post Facto Approval
16.	M/s EXSYN CORP HQRSCMTAPPLY00000643AM23	DROPPED
17.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000656AM23	Post Facto Approval
18.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000662AM23	Approved subject to NOC/ Clearance from one agency
19.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000664AM23	Approved subject to NOC/ Clearance from one agency
20.	M/s TRANTER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000665AM23	Post Facto Approval
21.	M/s UL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000667AM23	Deferred
22.	M/s S D FINE-CHEM LIMITED HQRSCMTAPPLY00000669AM23	Approved subject to NOC/ Clearance from


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		one agency
23.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000670AM23	Deferred
24.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000671AM23	Deferred
25.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000672AM23	Approved subject to NOC/ Clearance from one agency
26.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000673AM23	Deferred
27.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000674AM23	Approved subject to NOC/ Clearance from one agency
28.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000675AM23	Approved subject to NOC/ Clearance from one agency
29.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000676AM23	Approved subject to NOC/ Clearance from one agency
30.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000677AM23	Approved subject to NOC/ Clearance from one agency
31.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000678AM23	Approved subject to NOC/ Clearance from one agency
32.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000681AM23	Deferred
33.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000683AM23	Deferred
34.	M/s AURA PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00000684AM23	Approved subject to NOC/ Clearance from one agency
35.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000686AM23	Deferred
36.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000692AM23	Post Facto Approval
37.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00000693AM23	Deferred
38.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00000695AM23	Approved subject to NOC/ Clearance from one agency


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39.	M/s KRONOX LAB SCIENCES LIMITED HQRSCMTAPPLY00000699AM23	Deferred
40.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000702AM23	Approved subject to NOC/ Clearance from one agency
41.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000703AM23	Approved subject to NOC/ Clearance from one agency
42.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00000704AM23	Deferred
43.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000706AM23	Approved subject to NOC/ Clearance from one agency
44.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000707AM23	Approved subject to NOC/ Clearance from one agency
45.	M/s FX MULTITECH PRIVATE LIMITED HQRSCMTAPPLY00000709AM23	Approved subject to NOC/ Clearance from one agency
46.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000712AM23	Approved subject to NOC/ Clearance from one agency
47.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000713AM23	Post Facto Approval
48.	M/s INDO AMINES LIMITED HQRSCMTAPPLY00000714AM23	Deferred
49.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000715AM23	Approved
50.	M/s PVS CHEMICALS HQRSCMTAPPLY00000717AM23	Deferred
51.	M/s S.B.CHEMICALS HQRSCMTAPPLY00000720AM23	Deferred
52.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000721AM23	Deferred
53.	M/s TRANTER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000724AM23	Approved subject to NOC/ Clearance from one agency
54.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000727AM23	Post Facto Approval
55.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED	Approved subject to

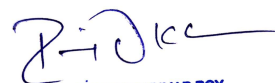
	HQRSCMTAPPLY00000728AM23	NOC/ Clearance from one agency
56.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00000735AM23	Post Facto Approval
57.	M/s Marine Resources HQRSCMTAPPLY00000736AM23	Deferred
58.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000737AM23	Post Facto Approval
59.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00000739AM23	Deferred
60.	M/s S.B.CHEMICALS HQRSCMTAPPLY00000740AM23	Approved subject to NOC/ Clearance from one agency
61.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000741AM23	Post Facto Approval
62.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000742AM23	Approved subject to NOC/ Clearance from one agency
63.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000743AM23	Approved subject to NOC/ Clearance from one agency
64.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00000744AM23	Approved subject to NOC/ Clearance from one agency
65.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000745AM23	Post Facto Approval
66.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000746AM23	Post Facto Approval
67.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000747AM23	Approved subject to NOC/ Clearance from one agency
68.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000748AM23	Post Facto Approval
69.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000749AM23	Approved
70.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000752AM23	Post Facto Approval
71.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00000753AM23	Deferred
72.	M/s SYNZEAL RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00000756AM23	Deferred
73.	M/s UNP POLYVALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000762AM23	Approved subject to NOC/ Clearance from one agency


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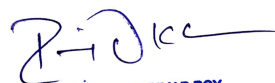
74.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000763AM23	Approved
75.	M/s RAEI POLYMERS AND CHEMICALS CO HQRSCMTAPPLY00000765AM23	Approved
76.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED, KARNATAKA HQRSCMTAPPLY00260266AM22	Approved subject to NOC/ Clearance from one agency
77.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000771AM23	Approved subject to NOC/ Clearance from one agency
78.	M/s NAVIN FLUORINE INTERNATIONAL LIMITED HQRSCMTAPPLY00000773AM23	Deferred
79.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000774AM23	Approved subject to NOC/ Clearance from one agency
80.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000775AM23	Approved
81.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000776AM23	Approved subject to NOC/ Clearance from one agency
82.	M/s INFOSYS LIMITED HQRSCMTAPPLY00000777AM23	Post Facto Approval
83.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000779AM23	Deferred
84.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000785AM23	Deferred
85.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000786AM23	Approved subject to NOC/ Clearance from one agency
86.	M/s MOHAN ENERGY CORPORATION PRIVATE LIMITED. HQRSCMTAPPLY00000787AM23	Deferred
87.	M/s SHREE VALLABH CHEMICAL HQRSCMTAPPLY00000789AM23	Deferred
88.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY00000790AM23	Approved subject to NOC/ Clearance from one agency
89.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000791AM23	Post Facto Approval
90.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000792AM23	Post Facto Approval
91.	M/s CIENA COMMUNICATIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000793AM23	Deferred
92.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000794AM23	Approved


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93.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000795AM23	Approved subject to NOC/ Clearance from one agency
94.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000797AM23	Approved
95.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00000798AM23	Approved
96.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000808AM23	Approved subject to NOC/ Clearance from one agency
97.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000810AM23	Post Facto Approval
98.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000811AM23	Deferred
99.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000812AM23	Post Facto Approval
100.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000813AM23	Approved
101.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000814AM23	Approved subject to NOC/ Clearance from one agency
102.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000815AM23	Deferred
103.	M/s NALCO WATER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000816AM23	Deferred
104.	M/s CNC TECHNICS PVT. LTD. HQRSCMTAPPLY00000817AM23	Approved
105.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000818AM23	Approved subject to NOC/ Clearance from one agency
106.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000819AM23	Deferred
107.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000821AM23	Post Facto Approval
108.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000822AM23	Approved subject to NOC/ Clearance from one agency
109.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00000824AM23	Approved
110.	M/s OERLIKON BALZERS COATING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000825AM23	Post Facto Approval
111.	M/s UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000826AM23	Post Facto Approval
112.	M/s UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000827AM23	Post Facto Approval


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113.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000828AM23	Deferred
114.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00000829AM23	Approved subject to NOC/ Clearance from one agency
115.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000831AM23	Post Facto Approval
116.	M/s HUNTSMAN INTERNATIONAL (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000833AM23	Deferred
117.	M/s NIKAVA PHARMACEUTICAL INDUSTRIES HQRSCMTAPPLY00000835AM23	Deferred
118.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00000836AM23	Approved
119.	M/s JAY JAY AGENCIES HQRSCMTAPPLY00000838AM23	Deferred
120.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000841AM23	Approved subject to NOC/ Clearance from one agency
121.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000842AM23	Post Facto Approval
122.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000843AM23	Approved subject to NOC/ Clearance from one agency
123.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000844AM23	Approved subject to NOC/ Clearance from one agency
124.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000845AM23	Deferred
125.	M/s UPL LIMITED HQRSCMTAPPLY00000847AM23	Deferred
126.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000848AM23	Deferred
127.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000849AM23	Deferred
128.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000850AM23	Approved
129.	M/s BARODA VALVES & SOLENOIDS HQRSCMTAPPLY00000852AM23	Deferred
130.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000853AM23	Approved
131.	M/s PANBASE RESOURCES PRIVATE LIMITED HQRSCMTAPPLY00000855AM23	Deferred
132.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000856AM23	Deferred
133.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000858AM23	Post Facto Approval
134.	M/s JAINIKA EXPORT IMPORT PRIVATE LIMITED HQRSCMTAPPLY00000859AM23	Deferred


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135.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000860AM23	Deferred
136.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000861AM23	Deferred
137.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000862AM23	Post Facto Approval
138.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000863AM23	Post Facto Approval
139.	M/s INDORAMA VENTURES OXIDES ANKLESHWAR PRIVATE LIMITED HQRSCMTAPPLY00000865AM23	Deferred
140.	M/s ROHDE & SCHWARZ INDIA PRIVATE LIMITED HQRSCMTAPPLY00000866AM23	Post Facto Approval
141.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000867AM23	Approved
142.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000868AM23	Post Facto Approval
143.	M/s ATS PELLE CHEM PRIVATE LIMITED HQRSCMTAPPLY00000869AM23	Deferred
144.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000870AM23	Deferred
145.	M/s SCHEMATIC ENGINEERING INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000871AM23	Approved subject to NOC/ Clearance from one agency
146.	M/s EXCEL INDUSTRIES LIMITED HQRSCMTAPPLY00000872AM23	DROPPED
147.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000873AM23	Deferred
148.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00000874AM23	Deferred
149.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM23	Deferred
150.	M/s JAIVEL AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000877AM23	Deferred
151.	M/s AGRO FRESH EXPORT HQRSCMTAPPLY00000878AM23	Deferred
152.	M/s INDORAMA VENTURES OXIDES ANKLESHWAR PRIVATE LIMITED HQRSCMTAPPLY00000881AM23	Approved subject to NOC/ Clearance from one agency
153.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00000882AM23	Deferred
154.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000883AM23	Approved
155.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000884AM23	Approved subject to NOC/ Clearance from one agency
156.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000885AM23	Approved subject to NOC/ Clearance from


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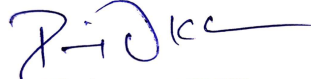
		one agency
157.	M/s SYNZEAL RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00000886AM23	Deferred
158.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000887AM23	Deferred
159.	M/s EMCO DYESTUFF PRIVATE LIMITED HQRSCMTAPPLY00000888AM23	Deferred
160.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000890AM23	Deferred
161.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000892AM23	Deferred
162.	M/s PERFECT ASSAY CUPELS HQRSCMTAPPLY00000893AM23	Deferred
163.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000894AM23	Deferred
164.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000895AM23	Deferred
165.	M/s ALOK EQUIPMENTS PVT.LTD. HQRSCMTAPPLY00000896AM23	Deferred
166.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED HQRSCMTAPPLY00000897AM23	Deferred
167.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED HQRSCMTAPPLY00000898AM23	Deferred
168.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000899AM23	Approved subject to NOC/ Clearance from one agency
169.	M/s SALVO EXPLOSIVES AND CHEMICALS PVT LTD HQRSCMTAPPLY00000900AM23	Deferred
170.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000901AM23	Deferred
171.	M/s UPL LIMITED HQRSCMTAPPLY00000902AM23	Deferred
172.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000903AM23	Deferred
173.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000904AM23	Deferred
174.	M/s SRM TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000905AM23	Deferred
175.	M/s ATTAR GLOBAL HQRSCMTAPPLY00000908AM23	Deferred
176.	M/s SGL CARBON INDIA PRIVATE LIMITED HQRSCMTAPPLY00000910AM23	Approved subject to NOC/ Clearance from one agency
177.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000911AM23	Post Facto Approval
178.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000912AM23	Post Facto Approval
179.	M/s TRANTER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000913AM23	Deferred
180.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000915AM23	Deferred


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181.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000916AM23	DROPPED
182.	M/s ORGANO CHEMICAL INDUSTRIES HQRSCMTAPPLY00000917AM23	Deferred
183.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000918AM23	Deferred
184.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00000919AM23	Deferred
185.	M/s TODINI METALS AND CHEMICALS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000920AM23	Deferred
186.	M/s EURO LABS HQRSCMTAPPLY00000921AM23	Deferred
187.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000922AM23	Deferred
188.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000923AM23	Deferred
189.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000924AM23	Post Facto Approval
190.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000925AM23	Post Facto Approval
191.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000926AM23	Deferred
192.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000927AM23	Post Facto Approval
193.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000928AM23	Post Facto Approval
194.	M/s INAI PROCURE PRIVATE LIMITED HQRSCMTAPPLY00000929AM23	Deferred
195.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000930AM23	Post Facto Approval
196.	M/s INDORAMA VENTURES OXIDES ANKLESHWAR PRIVATE LIMITED HQRSCMTAPPLY00000931AM23	Post Facto Approval
197.	M/s NIKAVA PHARMACEUTICAL INDUSTRIES HQRSCMTAPPLY00000932AM23	Deferred
198.	M/s ADSD CONSULTING PRIVATE LIMITED HQRSCMTAPPLY00000938AM23	Deferred
199.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000940AM23	Deferred
200.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000941AM23	Deferred
201.	M/s NANO-MAG TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000942AM23	Deferred
202.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000943AM23	Deferred

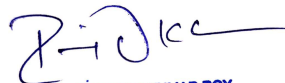

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203.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000944AM23	Deferred
204.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM23	Deferred
205.	M/s BLAST CARBOBLOCKS PRIVATE LIMITED HQRSCMTAPPLY00000946AM23	Deferred
206.	M/s ORGANO CHEMICAL INDUSTRIE S HQRSCMTAPPLY00000947AM23	Deferred
207.	M/s ORGANO CHEMICAL INDUSTRIE S HQRSCMTAPPLY00000948AM23	Deferred
208.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000950AM23	Deferred
209.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000951AM23	Deferred
210.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000952AM23	Deferred
211.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY00000953AM23	Deferred
212.	M/s BUILDTech PRODUCTS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000955AM23	Deferred
213.	M/s SRM TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000956AM23	Deferred
214.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000957AM23	Post Facto Approval
215.	M/s SYNZEAL RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00000958AM23	Deferred
216.	M/s OERLIKON BALZERS COATING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000961AM23	Deferred
217.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00000963AM23	DROPPED
218.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000964AM23	Deferred
219.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY00000965AM23	Deferred
220.	M/s KRISHNA SYNTHETICS HQRSCMTAPPLY00000966AM23	Deferred
221.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00000967AM23	Deferred
222.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY00000968AM23	Deferred
223.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000969AM23	Deferred
224.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000970AM23	Deferred
225.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000971AM23	Deferred
226.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000972AM23	Deferred
227.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000973AM23	Post Facto Approval


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228.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000974AM23	Deferred
229.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000975AM23	Deferred
230.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000976AM23	Deferred
231.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000977AM23	Deferred
232.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000978AM23	Deferred
233.	M/s EXCEL INDUSTRIES LIMITEDHQRSCMTAPPLY00000979AM23	DROPPED
234.	M/s PIRAMAL PHARMA LIMITED HQRSCMTAPPLY00000980AM23	Deferred
235.	M/s UPL LIMITED HQRSCMTAPPLY00000981AM23	Deferred
236.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000982AM23	Deferred
237.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000984AM23	Deferred
238.	M/s EXCEL INDUSTRIES LIMITED HQRSCMTAPPLY00000985AM23	Deferred
239.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000986AM23	Deferred
240.	M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000987AM23	Deferred
241.	M/s ORION CHEM PRIVATE LIMITED HQRSCMTAPPLY00000989AM23	Deferred
242.	M/s ORION CHEM PRIVATE LIMITED HQRSCMTAPPLY00000990AM23	Deferred
243.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000993AM23	Deferred
244.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00000994AM23	DROPPED
245.	M/s GOEL IMPEX HQRSCMTAPPLY00000995AM23	Deferred
246.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000996AM23	Deferred
247.	M/s NVIDIA GRAPHICS PRIVATE LIMITED HQRSCMTAPPLY00000997AM23	Deferred
248.	M/s DELUXE METAL PROCESSING CHEMICALS P LTD HQRSCMTAPPLY00000998AM23	Deferred
249.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00000999AM23	Deferred
250.	M/s SHIV DIAL SUD & SONS HQRSCMTAPPLY00001000AM23	Deferred
251.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001001AM23	Deferred

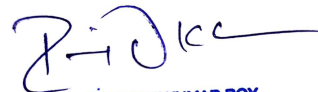
6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one


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IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

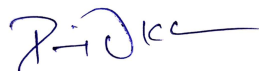
Sl. No	Firm's name and File No.	Application No.	Decision of IMWG in meeting no.08/2022-23	Decision of IMWG in meeting no.09/2022-23
1.	M/s RAMESH STEEL CORPORATION (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000474AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
2.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000480AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000486AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	M/s UPL LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000508AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
5.	M/s JAGGO OVERSEAS (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000510AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s IDEAForge TECHNOLOGY PVT. LTD. (IMWG MEETING	00000538AM 23	Approved subject to receipt of clear and un-conditional NOC of	Approved subject to receipt of clear


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	NO.08/2022-23 HELD ON: 29.11.2022)		one agency	un-conditional NOC of one agency
7.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.08/2022- 23 HELD ON: 29.11.2022)	00000563AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000573AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s ALKYL AMINES CHEMICALS LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000588AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000617AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	M/s BLUE STAMPINGS AND FORGINGS LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000566AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	M/s QUALCOMM INDIA PRIVATE LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000630AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s VISHNU CHEMICALS LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000633AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
14.	M/s CARL ZEISS INDIA	00000637AM	Approved subject to receipt of	Approved subject to


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	(BANGALORE) PRIVATE LIMITED(IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	23	clear and un-conditional NOC of one agency	receipt of clear and un-conditional NOC of one agency
15.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000638AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	REJECTED
16.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000641AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000650AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	M/s MADRAS FLUORINE PRIVATE LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000653AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000658AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000660AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	REJECTED
21.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000679AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


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22.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000716AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000733AM 23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approval applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IM


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subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.



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